

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS
(1954-55)**

TWENTIETH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

February, 1955

O. 22

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS.**

1. Shri M. Ananthasayanam Ayyangar—*Chairman*
2. Shri Nemi Chandra Kasliwal
3. Shri P. Natesan
4. Shri Raghunath Singh
5. Shri Nageshwar Prasad Sinha
6. Shrimati Ammu Swaminadhan
7. Shri Choithram Partabrai Gidwani
8. Dr. Natabar Pandey
9. Shri Tridib Kumar Chaudhuri
10. Shri Ganesh Sadashiv Altekar
11. Shri Goswamiraja Sahdeo Bharati
12. Shri Narendra P. Nathwani
13. Shri C. R. Basappa
14. Shri B. H. Khardekar
15. Shri T. B. Vittal Rao

SECRETARIAT

1. Shri N. C. Nandi—*Deputy Secretary.*
2. Shri V. Narasimhan—*Under Secretary.*

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On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present this their Twentieth Report.

2. The Committee met on the 22nd February, 1955, to consider the Resolutions set down in the List of Business for Friday, the 25th February, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 25th February, 1955 were also invited to be present at the meeting. Two of them attended the meeting while the third placed his views before the Committee by means of a letter.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 25th February, 1955, recommend the following time-table:—

(i) Resolution regarding Department of Welfare for Schedule Castes and Schedule Tribes.	Out of the total time of $1\frac{1}{2}$ hours allotted to this Resolution 25 minutes were taken up on the 17th December, 1954. The balance of 1 hour and 5 minutes may be completed on the 25th February, 1955.
(ii) Resolution regarding the setting up of a Corporation for Broadcasting.	1 hour and 15 minutes.
(iii) Resolution regarding concessional transport rates to newspapers.	2 hours.
(iv) Resolution regarding Government patronage to cottage industry products.	$2\frac{1}{2}$ hours.

GANESH SADASHIV ALTEKAR.

NEW DELHI,
The 23rd February, 1955.

APPENDIX

Motion re: Adoption of the Twentieth Report of Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 25th February, 1955:—

“That this House agrees with the Twentieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd February, 1955”.

[L.S. Deb. dated 25th February, 1955.]